

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 95 of 2019

IN THE MATTER OF:

Ravinder Kumar Magoo ...Appellant

Vs

AMA India Enterprises Pvt. Ltd. & Anr. ...Respondents

Present:

Appellant: Mr. Rakesh Kumar and Mr. Sahil Dhawan, Advocates.

Respondents: Mr. NPS Chawla, Advocate for Respondent.

With

Company Appeal (AT) No. 103 of 2019

IN THE MATTER OF:

AMA India Enterprises Pvt. Ltd. ...Appellant

Vs

Ravinder Kumar Magoo & Ors. ...Respondents

Present:

Appellant: Mr. NPS Chawla, Advocate.

Respondents: Mr. Rakesh Kumar and Mr. Sahil Dhawan, Advocates.

ORDER

06.09.2019: Rejoinder filed on behalf of the Appellant in Company Appeal (AT) No. 95 of 2019 is taken on record. Pleadings in both the appeals are complete. Let the appeals be processed for final hearing.

Registry to correct the names of the counsel appearing for the parties in the cause list.

Post both the appeals 'for hearing' on **1st October, 2019** on the top of the board.

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

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